

Tourism projects for Andaman and Nicobar

602. SHRI D. P. TRIPATHI: Will the Minister of TOURISM be pleased to state:

(a) the number of tourism projects sanctioned by Government for Andaman and Nicobar during 2012-13;

(b) the details of their names and sanctioned amount; and

(c) the number of tourists who visited the Andaman and Nicobar during the last five years?

THE MINISTER OF STATE OF THE MINISTRY OF TOURISM (DR. K. CHIRANJEEVI): (a) and (b) Development and promotion of tourism destinations and products and implementation of various tourism projects is primarily the responsibility of the respective State Government/Union Territory (UT) Administration. However, the Ministry of Tourism provides Central Financial Assistance (CFA) for tourism projects identified in consultation with them, subject to availability of funds, inter-se-priority and adherence to scheme guidelines.

No tourism project has been sanctioned to the Union Territory of Andaman and Nicobar Islands during the financial year 2012-13.

(c) The numbers of Domestic Tourist Visits (DTV) and Foreign Tourist Visits (FTV) to the Union Territory of Andaman & Nicobar Islands during the last five years are given below:

Year	DTV	FTV
2008	123914	12512
2009	142042	13684
2010	180781	14615
2011	202221	15814
2012 (Provisional)	238699	17538

Misuse of funds under ITDP

603. DR. T. SUBBARAMI REDDY: Will the Minister of TRIBAL AFFAIRS be pleased to state:

(a) whether Government has received complaints about the misuse of funds